

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 1804
(TO BE ANSWERED ON THE 5th December 2024)
EMERGENCY LANDING OF FLIGHTS

1804. SHRI K GOPINATH

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether it is a fact that various airlines have faced problems such as emergency landing due to technical problems during the last two years;

(b) if so, the details thereof, aircraft-wise;

(c) whether it is true that the said airlines lack in trained engineers and modern equipment; and

(d) if so, the details of safety measures being taken by the Government to deal with such problems along with the manner in which such problems are being resolved?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)

(a) & (b): During the last two year i.e. 2022 & 2023 and 2024 (till 29.11.2024), there have been total 20 incidents of emergency landings due to technical problems. The aircraft wise breakup details of emergency landing for last two years and current year are attached as Annexure.;

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(c) & (d): Presently there is no shortage of trained engineers and modern equipment in the civil aviation sector / aviation industry in the country. Directorate General of Civil Aviation (DGCA) has issued Regulation, Civil Aviation Requirements (CAR-147) (Basic) -

approved Basic Maintenance Training Organization. The regulations are in line with international standards of International Civil Aviation Organization (ICAO) and harmonized as per European Union Aviation Safety Agency (EASA) regulations. The regulation streamline the syllabus and skilled training requirements for the development of competent/ skilled manpower for maintenance of aircraft. The regulations require part of practical training to be imparted by the approved Aircraft Maintenance Organization (AMO) which provides a live environment, practical working exposure for enhancing the competency of students. The students on completing training under CAR-147 (Basic) approved institute and on passing the requisite DGCA examinations become eligible for issue of Aircraft Maintenance Engineers (AME) licence.;

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Currently, 57 AME Training Institutes have been approved by DGCA under CAR-147 (Basic) to impart basic maintenance training, which is sufficient to cater the demand of Indian Civil Aviation Industry. ;

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Currently, 16202 Nos. of AME licenses in different categories i.e. Cat A, B1, B2, B3 and C etc. have been issued by DGCA to certify the Indian registered aircraft. The AME performs the maintenance on the aircraft as per DGCA approved AMP to maintain continuing airworthiness of Aircraft.;

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Civil Aviation Requirements for grant of approval to aircraft Maintenance, Repair and Overhaul Organisations (MRO) under CAR-145 requires that adequate initial and recurrent training including latest technology as per the manufacturer guidelines for maintaining the aircraft should be provided to maintenance personnel to ensure continued competence so that it is maintained throughout the duration of employment/contract.;

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DGCA ensures safety measures by conducting Annual Surveillance / audit of the approved facility of the MROs and airlines and the compliance submitted thereof.;

Annexure

Aircraft wise Breakup of Emergency Landing for last two years and current year (till date)

Aircraft Type	2022	2023	2024	Total
A-320	-	02	04	06
A-321	-	01	-	01
ATR-72	02	01	-	03
B737	02	01	03	06
B777	01	-	-	01
DASH8 Q400	02	-	-	02
EMB-145 LR	-	-	01	01
Total	07	05	08	20
